Annexure - 3

Name of the corporate debtor: C and M Farming Limited; Date of commencement of CIRP: 21st March, 2024; List of creditors as on: 17th January, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | | | | | | | (Amount in a |
|---------|--|---------------------------|----------------|---------------------------|---------|-------------------------------------|-----------------------------|--|--------|---------|----------------------|-----------------|---------------------------------------|-----------------|
| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of any mutual | Amount of claim | Amount of claim | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | | Amount covered by security interest | Amount covered by guarantee | | | Claiiii | Iduac that | not admitted | Amount of claim under verification | Remarks, if any |
| 1 | Omkara Assets Reconstruction Private Limited | 04-04-24 | 706,706,828.00 | 706,706,828.00 | Secured | | | | 100.00 | | | - | 0.00 | |
| 2 | | | | | | | | | | - | - | - | - | |
| 3 | | | | | | | | | | | | | - | |
| 4 | | | | | | | | | | _ | - | _ | - | |

